

Mr. Speaker: I am not going to allow this kind of discussion in the Question Hour. Hon. Member must be satisfied with this. If they ask a question and insist that he must give an answer, how long shall we go on like this?

Shri Dasappa: It is a very specific question.

Mr. Speaker: I agree. I know the hon. Member is interested in Mysore.

Deep Sea Fishing

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*1237. { **Shri P. G. Deb:**
Shri Kunhan:
Shri Panigrahi:
Shri B. Das Gupta:

Will the Minister of Food and Agriculture be pleased to state the decision arrived at in the recent meeting of the Eastern Zonal Council at Shillong in relation to differences between Orissa and West Bengal over deep sea fishing rights in the territorial waters along Orissa?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): The question was considered at the third meeting of the Eastern Zonal Council held at Shillong on 2nd August, 1958 and it was decided that the matter would be discussed between the Chief Secretaries of the Orissa and West Bengal Governments.

Shri P. G. Deb: Is it not more desirable to refer the matter under article 143 of the Constitution to the Supreme Court by the President to get their opinion?

Shri M. V. Krishnappa: There is no necessity to refer it to the Supreme Court. They will mutually settle the whole matter. Since we have decided to take over the deep sea fishing units from West Bengal, there is the end of the matter. Very soon we are going to take over those trawlers and there will be no complaint afterwards.

Shri Bimal Ghose: Why are they going to take it over from the West

Bengal Government? Have the West Bengal Government said that they are willing to hand over or are unable to proceed with the plan?

The Minister of Food and Agriculture (Shri A. P. Jain): By mutual agreement.

Shri M. V. Krishnappa: The exploration of the seas and deep fishing is done by the Central Government. The West Bengal Government themselves felt that it is better and in their own interest as well as in the interest of deep sea fisheries which has to be started in our country that it should be handed over to the Central Government and that the Central Government will do it efficiently.

Welfare of Indian Seamen

*1238. **Shrimati Ila Palchoudhuri:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the Indian Delegation to the 41st National Maritime Conference held at Geneva in May, 1958 put forward any suggestions for the welfare of Indian Seamen at non-Asian Ports;

(b) if so, brief details of the suggestions made; and

(c) the response thereto?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) It was proposed that the I.L.O. should make a special study of the problems of the Welfare of Asian seamen in non-Asian ports.

(c) The Director General of I.L.O. in his concluding speech stated that this proposal would be given due consideration in planning out the future programme of work of the I.L.O.

Shrimati Ila Palchoudhuri: Has the British Government been approached to give over this fund that is there for the welfare of Indian seamen to the Indian Government so that the security measures for Indian seamen in India may be started as soon as possible?

Shri Raj Bahadur: The question pertains to the proposals or suggestions made by the Indian Delegation at the last I.L.O. Conference. I do not think this question arises out of it.

Shrimati Ha Palchoudhuri: Did the Indian Delegation make this suggestion? That is what I want to know.

Shri Raj Bahadur: I think this is hardly covered by that. The only proposal that was made has already been indicated by me.

Shrimati Ha Palchoudhuri: May I ask one other question? Is it a fact that there was an error in the report submitted by the D.G. of the I.L.O. that special facilities were given to our seamen and that they were paid for 90 days, which is not correct?

Shri Raj Bahadur: I require notice for that.

Shri Tangamani: May I know whether for looking after the seamen welfare offices have been set up in ports outside India? If so, in which of the ports?

Shri Raj Bahadur: Certain welfare functions are assigned to some of our consular officers and to the various consulates that we have got. To that extent it might be said that we have done that.

Coal Loading Plants at Major Ports

*1239. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Government are considering a proposal for installation of mechanical coal loading plants at some major ports of India to handle coal; and

(b) if so, the nature thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A mechanical coal loading plant has already been installed at the Port of Calcutta which is the principal coal-exporting port in

the country. The question of installation of coal loading plant at other major ports does not arise as the export of coal through them is negligible;

(b) Does not arise.

श्री रघुनाथ सिंह : इसमें खर्च कितना हुआ है और इसके हस्ताल करने का कितना फायदा हुआ है ? समय की और रुपये की कितनी बचत हुई है ?

श्री राज बहादुर : इसकी कैपेसिटी प्रति घंटा ५०० टन उठाने की है यानी ४००० टन प्रति दिन । लेकिन अभी यह २००० से २५०० टन प्रति दिन उठाता है यानी साल में लगभग आठ लाख टन । यह इसकी कैपेसिटी के तिहाई के बराबर है ।

Shri P. C. Bose: May I know the number of workmen displaced per mechanical unit?

Shri Raj Bahadur: I have not calculated that, Sir.

Transfer of Postal Employees to Kathmandu

*1240. **Shri Bibhuti Mishra:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Superintendent of Post Offices, Champaran District (Bihar) is authorised to transfer postal employees to Kathmandu Post Office from his circle; and

(b) if so, what are the principles of selecting such employees?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes, subject to the approval of the Director, Postal Services, Bihar Circle, Patna.

(b) Volunteers are selected according to seniority-cum-fitness and suitability to local circumstances in Nepal.

श्री बिभूति मिश्र : मैं यह जानना चाहता हूँ कि जो आदमी चम्पारन से नेपाल जाते हैं